

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 42 /APPTT.

RANCHI DATED THE 08TH AUGUST, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No. 01	Name & Designation of the Officer 02	New allocation/ assignment 03
1.	Sri Pramod Kumar Ojha, Assistant Registrar (Non-Judicial)	Judges' Library Section
2.	Sri Dhiraj Kumar, Assistant Registrar (Non-Judicial)	Record Room Section (Civil Matters alongwith splitting of Civil Records/ Shredding and Auctioning of Shredded papers) He will discharge his duties with Sri Indrajeet Sinha, (For Criminal matters & rest additional charge).

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Manoj Prasad
Registrar General